

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

39. C.P. (IB)/161(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Pasad Impex Private Limited
Vs
Pushpa Thomas

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner present through physical mode. No representation on the part of the Personal Guarantor.
2. At the request of Counsel, the matter is adjourned to **19.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)